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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 159/2025

ISHA FOUNDATION

.....Plaintiff

Through: Mr. Manik Dogra, Senior Advocate
with Mr. Simranjeet Singh, Mr. Gautam Talukdar,
Mr. Rishabh Pant and Mr. Yajat Gulia, Advocates.

versus

GOOGLE LLC & ORS.

.....Defendants

Through: Mr. Aditya Gupta and Ms. Asavari
Jain, Advocates for D-1.

Mr. Varun Pathak, Mr. Shyamal Anand and Ms.
Charu Sharma, Advocates for D-3.

Mr. Shrey Yadav, Mr. Mayank Yadav and Mr.
Pradumn Gautam, Advocates for D-4.

Mr. Shahrukh Ejaz and Ms. Devika Samant,
Advocates for D-6.

Mr. Sahil, Advocate for D-9.

Mr. Deepak Gogia and Mr. Aadhar Nautiyal,
Advocates for D-12.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

09.05.2025

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CS(OS) 159/2025

1. List before the learned Joint Registrar for completion of service and pleadings and for further proceedings on 08.07.2025, the date already fixed.
2. The date of 09.07.2025 before Court stands cancelled.

I.A. 6732/2025 (U/o 39 R- 1 & 2, CPC, 1908)

3. List before Court on 09.09.2025.

JYOTI SINGH, J

MAY 09, 2025/RW